The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

Shri Dasaratha Deb: Is it not a fact that since the Government of Tripura have taken the licensed guns from the tribal people, this elephant and tiger menace has increased in various parts? Do Government propose to return all these guns without delay?

Shri M. V. Krishnappa: It may be part of the information that we may get.

INDIAN POSTAGE STAMP CENTENARY EXHIBI-TION

***1216. Shri Ram Saran:** Will the Minister of **Communications** be pleased to state the expenditure incurred on the recently held Indian Postage Stamp Centenary Exhibition?

The Deputy Minister of Communications (Shri Raj Bahadur): Rs. 10 lakhs 90 thousands roughly. Exact figures are not ready.

श्री राम शारणः खर्चंकी मुख्य मुख्य मर्दं क्या हैं?

Shri Raj Bahadur: Construction of the philatelic hall, construction of the theatre, organisation of the International Philatelic Exhibition, organisation of the International children's postage stamp designing competition organisation of Postal Exhibition, hospitality to foreign guests, expenditure on printing, transport charges, insurance of exhibits, cost of frames, travelling expenses, lighting charges, pay of staff, rent etc.

श्री राम शरण : उस हाल के निर्माण में कितना रुपया खर्च हुआ और उसका क्या उपयोग हो रहा हैं?

श्री राज बहादुर : हाल में रुपया जो खर्च हुआ वह लगभग दो लाख ४० हजारसे उपर खर्चा हुआ और वह हाल भिन्न भिन्न उपयोगों में लाया जायेगा, एग्जिबीशंस के लिये और विभाग के और भी कामों के लिये। **Shri S. N. Das:** What was the income from the sale of tickets or otherwise?

Shri Raj Bahadur: It was to the tune of Rs. 6,52,457 on the first day sale of commemoration stamps in all the post offices in India. It is the first day's sale.

Shri Thimmaiah: How many new types of stamps were issued during the Centenary Exhibition?

Shri Raj Bahadur: Four, which the hon. Member might have seen.

INTERNATIONAL TELECOMMUNICATIONS UNION

*1218. Shri Ibrahim: Will the Minister of Communications be pleased to state:

(a) whether India is a member of the Administrative Council of the International Telecommunications Union; and

(b) if so what are the advantages of being a member of this Union?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes.

(b) The chief advantages of being a member of the International Telecommunications Union are:

- (i) ensuring international co-operation for the improvement and rational use of all telecommunications in general and those of India in particular;
- (ii) obtaining information regarding the latest developments in technical facilities and their most efficient operation with a view to improving the efficiency of Indian telecommunication services and increasing their usefulness in making them available to the public.
- (iii) securing an equitable a'location of the radio frequency spectrum for the Indian Radio Services and registration of their frequency assignments

in order to avoid harmful interference from the radio stations of other countries;

- (iv) collaborating with other Administrations to establish tariffs at levels as low as possible consistent with an efficient service;
- (v) helping to ensure the safety of life at sea and in air through the co-operation of telecommunication services; and
- (vi) undertaking technical studies on telecommunication matters in collaboration with administrations for improvement in technique and operational methods.

what is the contribution that the Government is making towards this?

Shri Raj Bahadur: Rs. 1.78 lakhs per annum.

MEDICAL DELEGATION FROM WEST GERMANY

*1221. Shri V. Missir: Will the Minister of Health be pleased to state:

(a) whether any Delegation of Medical Experts from West Germany visited this country in the last week of November, 1954;

(b) if so, the main purpose of their visit; and

(c) whether the Delegation came at the invitation of Government?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) Yes.

(b) They came on a study tour.

(c) No.

ROCK BURST IN KOLAR GOLD FIELDS *1222. Shri Thimmaiah: Will the Minister of Labour be pleased to state:

(a) whether it is a fact that a rock burst took place at the Kolar Gold fields on the 30th November, 1954;

(b) if so, the number of persons killed and injured; and

(c) the causes of the accident?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) Four killed; one seriously injured.

(c) An enquiry into the accident is being made.

Shri Thimmaiah: May I know whether any relief has been given to the bereaved families?

Shri Abid Ali: Certainly. According to the Workmen's Compensation Act, the families of the deceased persons will get relief if they have not already got it.

Shri Thimmalah: May I know whether the Rockburst enquiry Committee which was appointed a year back has submitted its report and what its recommendations are?

Shri Abid Ali: If the hon. Member is referring to the enquiry concerning the rockburst in 1952, the report was placed on the Table of this House on 14th May, 1953.

Shri Joachim Alva: Is it true that the Government has got fool-proof rules regarding inspection of mines, but that inspection done by the Inspectors is irregular and not on sound lines?

Shri Abid Ali: It is not a fact.

Shri P. C. Bose: What is the depth at which this rockburst took place and what is the likely pressure per square inch of this super-incumbent rock?

Shri Abid Ali: The accident took place on 30th November, 1954. With regard to the second part, I would like to have notice.

Shri P. C. Bose: I wanted to know the depth.

Shri Abid Ali: I am sorry. About 290 feet.

पर्यटक यातायात

*१२२३. भी भक्त दर्शन : स्था परिवहन मंत्री २ दिसम्बर, १९४४ को